

(a) the position of Government of India in regard to increase in loans available to developing countries from the International Financial Institutions and the initiative taken in this regard ; and

(b) the steps taken to protect the interests of developing countries, particularly to remove restrictions on exports from India and to encourage exports in the field of competitive industries ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (b) India has consistently stressed the need for multilateral institutions to provide more resources to developing countries for alleviation of poverty and development. We have emphasised the importance of concessional flows to the poor countries in the light of the recommendations of the Task Force on Concessional Flows set up by the Development Committee.

In various international fora we have also highlighted the increase in protectionist sentiments and measures in industrial countries which have acted to the detriment of the interests of the developing countries. At the recent GATT deliberations at Punta del Este, in which India played a crucial and constructive role, an agreement has been reached to launch a new round of Multilateral Trade negotiations, with the objective of bringing about further liberalisation and expansion of world trade to the benefit of all countries, especially the less developed countries.

[*English*]

Permission for Opening of Extension Counter to Bombay Mercantile Co-operative Bank Ltd., Darya Ganj, Delhi

5121. DR. G. VIJAYA RAMA RAO: Will the Minister of FINANCE be pleased to state :

(a) whether the permission for opening an extension counter was granted by the

Reserve Bank of India to the Bombay Mercantile Co-operative Bank Limited, Darya Ganj, Delhi sometime back ;

(b) whether it is also a fact that the Bombay Mercantile Co-operative Bank violated the orders of RBI and opened a full branch instead of extension counter ; and

(c) if so, the action taken against the Bombay Mercantile Co-operative Bank for violation of the orders of RBI ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Reserve Bank of India (RBI) have reported that the Bombay Mercantile Co-operative Bank Ltd. Bombay was given a licence to open a branch at Daryaganj, Delhi and the branch was opened by the bank on 22nd June, 1977.

(c) Does not arise.

Outcome of PM's Discussion Held on Kampuchean Issue with King of Thailand

5122. SHRI P. NAMGYAL :
SHRI YASHWANTRAO
GADAKH PATIL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that during the recent visit of the Prime Minister of Thailand the Kampuchean issue came up for discussion with the King of Thailand ; and

(b) if so, the outcome of the discussion held ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) Both sides agreed on the need for a negotiated settlement of the Kampuchean question.